

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH, BENGALURU**  
*[Through Physical hearing/VC Mode (Hybrid)]*

**ITEM No.17**  
**C.P.No.151/BB/2023**

**IN THE MATTER OF:**

M/s. Pushpak Capital Trading Pvt. Ltd.	...	Petitioner
Vs.		
ROC, Karnataka	...	Respondent

**Order under Section 252 of Companies Act, 2013**

**Order delivered on: 02.05.2024**

**CORAM:**

**SH. K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri Vivek Mishra, PCS

**ORDER**

Heard the Ld. PCS appearing for the Petitioner.

**Order Reserved.**

**-Sd-**  
**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**

**-Sd-**  
**K. BISWAL**  
**MEMBER (JUDICIAL)**

Shruthi